

## OFFICE OF THE DISTRICT AND SESSIONS JUDGE, GURUGRAM

### ORDER

In the light of instructions issued by Haryana State Disaster Management Authority vide number DMC-SPO-2020/1325 dated 05.02.2022 and in consultation with Hon'ble the Administrative Judge of Sessions Division, Gurugram and also in view of request made by District Bar Association, Gurugram vide letter No.164 dated 09.02.2022 coupled with the fact that there has been a substantial decrease in Covid-19 cases in and around the area, the instructions issued vide endorsement No. 1/Spl. Dated 11.01.2022 are hereby revised as under:

- i. As far as possible, normal working of the Courts shall resume with effect from 15.02.2022.
- ii. Undertrial prisoners shall be produced in the Courts through video conferencing mode only. However, in case there is any requirement of physical presence of a particular undertrial prisoner in any Court, the concerned Court shall pass specific order qua that aspect.
- iii. First remand of accused as far as possible, shall be through video conferencing/other online digital mode from the Police Stations concerned. The police official concerned shall submit the application and other related papers before the Court concerned for passing appropriate orders by the Presiding Officer.
- iv. All the Judicial Officers/officials shall strictly adhere to health advisories/guidelines issued from time to time by the Hon'ble High Court, Central Government and Government




of Haryana and take all precautionary measures to maintain safe social distancing and use of masks, hand sanitizers etc. while performing their duties. They shall ensure that all the Advocates/Litigants appearing in the Court wear face masks, use hand sanitizers and maintain social distancing.

- v. Any counsel or the party, who wants to attend the Court proceedings through virtual mode shall be at liberty to do so by calling the officials of that Court as per **Annexure-'A'**. In case of any difficulty, Shri Lalit Kumar, Superintendent of this office (mobile number 9625312302) or System Officer Shri Gaurav (mobile number 8221026774) may be approached. Request in this regard may also be sent on e-mail ID [sogrg@aij.gov.in](mailto:sogrg@aij.gov.in). Request for virtual hearing should be made latest by 10.00 a.m. on the date fixed.

Note:

The rest of the guidelines/instructions issued hitherto by this office from time-to-time on the subject shall be treated as withdrawn.

All concerned be informed accordingly.

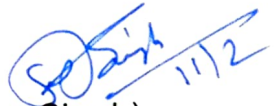
  
(Surya Parthap Singh)  
District and Sessions Judge,  
Gurugram.11.02.2022

Endorsement No. 1355-62 Dated 11.02.2022

Copy forwarded to the following for information and necessary action:

1. The Registrar General, Punjab and Haryana High Court, Chandigarh.
2. The Deputy Commissioner, Gurugram.
3. The Commissioner, Municipal Corporation, Gurugram.

4. All the Judicial Officers posted in this Sessions Division.
5. The Civil Surgeon, Gurugram
6. The District Attorney, Gurugram.
7. The Superintendent, District Prison, Gurugram at Bhondsi.
8. The Presidents, Bar Associations, Gurugram, Sohna and Pataudi.

  
(Surya Partap Singh)  
District and Sessions Judge,  
Gurugram. 11.02.2022

**VIDEO CONFERENCING LINK OF JUDICIAL OFFICERS  
(DISTRICT & SESSIONS COURT), GURUGRAM**

Sr. No.	Court Name & Video Conferencing Link	Contact Court Reader
1	<p style="text-align: center;">Shri Surya Partap Singh, (District &amp; Sessions Judge)</p> <p style="text-align: center;"><a href="http://vcphhc.gov.in/flex.html?roomdirect.html&amp;key=PixMIJAmv0">http://vcphhc.gov.in/flex.html? roomdirect.html&amp;key=PixMIJAmv0</a></p>	<p style="text-align: center;">Reader – Mr. Dashrath Mob:- 9811784210</p>
2	<p style="text-align: center;">Dr. Daya Nand Bhardwaj, Additional District &amp; Sessions Judge</p> <p style="text-align: center;"><a href="http://vcphhc.gov.in/flex.html?roomdirect.html&amp;key=Dv5dxlcQHB">http://vcphhc.gov.in/flex.html? roomdirect.html&amp;key=Dv5dxlcQHB</a></p>	<p style="text-align: center;">Reader – Mr. Pardeep Kumar Mob:- 9468467444</p>
3	<p style="text-align: center;">Shri Phalit Sharma, Additional District &amp; Sessions Judge</p> <p style="text-align: center;">Click <a href="http://vcphhc.gov.in/flex.html?roomdirect.html&amp;key=JfotAZA8Ga">http://vcphhc.gov.in/flex.html? roomdirect.html&amp;key=JfotAZA8Ga</a></p>	<p style="text-align: center;">Reader – Ms. Seema Kapoor Mob:- 9971215452</p>
4	<p style="text-align: center;">Ms. Raj Gupta, Additional District &amp; Sessions Judge, Fast Track Court for trial of rape cases</p> <p style="text-align: center;">Click <a href="http://vcphhc.gov.in/flex.html?roomdirect.html&amp;key=fpiQ8SmaUA">http://vcphhc.gov.in/flex.html? roomdirect.html&amp;key=fpiQ8SmaUA</a></p>	<p style="text-align: center;">Reader – Ms. Garima Mob:- 9650511810</p>
5	<p style="text-align: center;">Shri Jasbir Singh, Additional District &amp; Sessions Judge</p> <p style="text-align: center;">Click <a href="http://vcphhc.gov.in/flex.html?roomdirect.html&amp;key=Jahj2FxF5F">http://vcphhc.gov.in/flex.html? roomdirect.html&amp;key=Jahj2FxF5F</a></p>	<p style="text-align: center;">Reader – Ms. Madhu Bala Mob:- 9891478038</p>
6	<p style="text-align: center;">Ms. Shashi Chauhan, Additional District &amp; Sessions Judge</p> <p style="text-align: center;">Click <a href="http://vcphhc.gov.in/flex.html?roomdirect.html&amp;key=RliiqWPzr7">http://vcphhc.gov.in/flex.html? roomdirect.html&amp;key=RliiqWPzr7</a></p>	<p style="text-align: center;">Reader – Mr. Amrit Lal Mob:- 9728002644</p>
7	<p style="text-align: center;">Sh. Rajeev Goyal, Additional District and Sessions Judge (Special Judge Commercial Court)</p> <p style="text-align: center;">Click <a href="http://vcphhc.gov.in/flex.html?roomdirect.html&amp;key=GUinIuY18M">http://vcphhc.gov.in/flex.html? roomdirect.html&amp;key=GUinIuY18M</a></p>	<p style="text-align: center;">Reader – Ms. Preeti Mob:- 8377829640</p>
8	<p style="text-align: center;">Sh. Rajesh Sharma, Additional District &amp; Sessions Judge Sessions Judge</p> <p style="text-align: center;">Click <a href="http://vcphhc.gov.in/flex.html?roomdirect.html&amp;key=7Y18Eys2KN">http://vcphhc.gov.in/flex.html? roomdirect.html&amp;key=7Y18Eys2KN</a></p>	<p style="text-align: center;">Reader – Mr. Devinder Rathi Mob:- 9910478923</p>

9	<p>Sh. Ashwani Kumar Mehta, Additional District &amp; Sessions Judge</p> <p>Click <a href="http://vcphhc.gov.in/flex.html?roomdirect.html&amp;key=3TeGe6NM9a">http://vcphhc.gov.in/flex.html?roomdirect.html&amp;key=3TeGe6NM9a</a></p>	<p>Reader – Mr. Dalbir Singh Mob:- 9971483800</p>
10	<p>Ms. Bhawna Jain, Additional District &amp; Sessions Judge, Fast Track Spl. Court to try the offences exclusively under POCSO Act w.e.f. 27.02.2020</p> <p>Click <a href="http://vcphhc.gov.in/flex.html?roomdirect.html&amp;key=uCIvov4YJz">http://vcphhc.gov.in/flex.html?roomdirect.html&amp;key=uCIvov4YJz</a></p>	<p>Reader – Mr. Devender Saini Mob:- 9999356638</p>
11	<p>Sh. Amit Sahrawat, Additional District &amp; Sessions Judge</p> <p>Click <a href="http://vcphhc.gov.in/flex.html?roomdirect.html&amp;key=yJ5mLPpTyE">http://vcphhc.gov.in/flex.html?roomdirect.html&amp;key=yJ5mLPpTyE</a></p>	<p>Reader – Mr. Lachhi Ram Mob:- 9891591839</p>
12	<p>Sh. Abhishek Phutela, Additional District &amp; Sessions Judge</p> <p>Click <a href="http://vcphhc.gov.in/flex.html?roomdirect.html&amp;key=QfSKMJYUIz">http://vcphhc.gov.in/flex.html?roomdirect.html&amp;key=QfSKMJYUIz</a></p>	<p>Reader – Mr. Harish Kumar Mob:- 9971548381</p>
13	<p>Ms. Mona Singh, Additional District &amp; Sessions Judge</p> <p>Click <a href="http://vcphhc.gov.in/flex.html?roomdirect.html&amp;key=zjQhqSKvmu">http://vcphhc.gov.in/flex.html?roomdirect.html&amp;key=zjQhqSKvmu</a></p>	<p>Reader – Ms. Raj Bala Mob:- 9971996534</p>
14	<p>Shri Manoj Kumar Rana, Civil Judge (Senior Division)</p> <p>Click <a href="http://vcphhc.gov.in/flex.html?roomdirect.html&amp;key=RUwjtoL6uT">http://vcphhc.gov.in/flex.html?roomdirect.html&amp;key=RUwjtoL6uT</a></p>	<p>Reader – Mr. Narender Sihag Mob:- 8506908419</p>
15	<p>Sh. Anil Kaushik, Chief Judicial Magistrate</p> <p>Click <a href="http://vcphhc.gov.in/flex.html?roomdirect.html&amp;key=0GRRieCIJB">http://vcphhc.gov.in/flex.html?roomdirect.html&amp;key=0GRRieCIJB</a></p>	<p>Reader – Mr. Anil Kumar Mob:- 9999499951</p>
16	<p>Ms. Mansi Dhiman, Additional Civil Judge (Senior Division)</p> <p>Click <a href="http://vcphhc.gov.in/flex.html?roomdirect.html&amp;key=0AVI9fTyP6">http://vcphhc.gov.in/flex.html?roomdirect.html&amp;key=0AVI9fTyP6</a></p>	<p>Reader – Ms. Mini Rani Mob:- 9990010744</p>
17	<p>Ms. Chavi Goel, Civil Judge(Junior Division)</p> <p>Click <a href="http://vcphhc.gov.in/flex.html?roomdirect.html&amp;key=vY3dRIQZIU">http://vcphhc.gov.in/flex.html?roomdirect.html&amp;key=vY3dRIQZIU</a></p>	<p>Reader – Ms. Mehak Walia Mob- 9267994381</p>

18	<p>Shri Vikrant, Civil Judge(Junior Division)</p> <p>Click <a href="http://vcphhc.gov.in/flex.html?roomdirect.html&amp;key=Rsik90gjTd">http://vcphhc.gov.in/flex.html?roomdirect.html&amp;key=Rsik90gjTd</a></p>	<p>Reader – Mr. Chander Bhan</p> <p>Mob:- 9899941463</p>
19	<p>Shri Vivek Singh, Civil Judge(Junior Division)</p> <p>Click <a href="http://vcphhc.gov.in/flex.html?roomdirect.html&amp;key=HgLFxGnU2d">http://vcphhc.gov.in/flex.html?roomdirect.html&amp;key=HgLFxGnU2d</a></p>	<p>Reader – Mr. Naresh Kumar</p> <p>Mob:- 9467013265</p>
20	<p>Sh. Puneet Limbha, Civil Judge (Junior Division)</p> <p>Click <a href="http://vcphhc.gov.in/flex.html?roomdirect.html&amp;key=tFy8ag24VP">http://vcphhc.gov.in/flex.html?roomdirect.html&amp;key=tFy8ag24VP</a></p>	<p>Reader – Mr. Vishal</p> <p>Mob:- 9468112368</p>
21	<p>Shri Harsh Kumar Singh, Civil Judge(Junior Division)</p> <p>Click <a href="http://vcphhc.gov.in/flex.html?roomdirect.html&amp;key=Thb2JCUWMQ">http://vcphhc.gov.in/flex.html?roomdirect.html&amp;key=Thb2JCUWMQ</a></p>	<p>Reader Mr. Pardeep Kumar</p> <p>Mob:- 9899998226</p>
22	<p>Shri Saurabh Sharma, Civil Judge(Junior Division)</p> <p>Click <a href="http://vcphhc.gov.in/flex.html?roomdirect.html&amp;key=TVbUus15Gn">http://vcphhc.gov.in/flex.html?roomdirect.html&amp;key=TVbUus15Gn</a></p>	<p>Reader – Mr. Vikrant</p> <p>Mob:- 9268476253</p>
23	<p>Shri Vikash, Civil Judge(Junior Division)</p> <p>Click <a href="http://vcphhc.gov.in/flex.html?roomdirect.html&amp;key=cTVF15GHiu">http://vcphhc.gov.in/flex.html?roomdirect.html&amp;key=cTVF15GHiu</a></p>	<p>Reader Mr. Rajesh</p> <p>Mob:- 8851099101</p>
24	<p>Ms. Mansi Gaur, Civil Judge(Junior Division)</p> <p>Click <a href="http://vcphhc.gov.in/flex.html?roomdirect.html&amp;key=N4PjmjwdXW">http://vcphhc.gov.in/flex.html?roomdirect.html&amp;key=N4PjmjwdXW</a></p>	<p>Reader Ms. Deepika</p> <p>Mob:- 9891092124</p>
25	<p>Shri Vinay Kakran, Civil Judge(Junior Division)</p> <p>Click <a href="http://vcphhc.gov.in/flex.html?roomdirect.html&amp;key=1nqIUj339j">http://vcphhc.gov.in/flex.html?roomdirect.html&amp;key=1nqIUj339j</a></p>	<p>Reader – Ms. Kiran Lohia</p> <p>Mob:- 9910353646</p>
26	<p>Ms. Sarita Solanki,</p>	<p>Reader- Ms. Gurmeet Kaur</p> <p>Mob:- 9812019048</p>

	<p>Civil Judge(Junior Division)</p> <p>Click <a href="http://vcphhc.gov.in/flex.html?roomdirect.html&amp;key=rBeepus1U2">http://vcphhc.gov.in/flex.html?roomdirect.html&amp;key=rBeepus1U2</a></p>	
27	<p>Shri Pardip Kumar, Civil Judge(Junior Division)</p> <p>Click <a href="http://vcphhc.gov.in/flex.html?roomdirect.html&amp;key=jCPMz1ap3h">http://vcphhc.gov.in/flex.html?roomdirect.html&amp;key=jCPMz1ap3h</a></p>	<p>Reader – Ms. Kanchan Dudeja</p> <p>Mob:- 9813508884</p>
28	<p>Shri Girraj Singh, Civil Judge (Junior Division)</p> <p>Click <a href="http://vcphhc.gov.in/flex.html?roomdirect.html&amp;key=g3AgFVd014">http://vcphhc.gov.in/flex.html?roomdirect.html&amp;key=g3AgFVd014</a></p>	<p>Reader – Mr. Amrender</p> <p>Mob:- 9354639259</p>
29	<p>Dr. Tarun Kumar Verma, Civil Judge(Junior Division)</p> <p>Click <a href="http://vcphhc.gov.in/flex.html?roomdirect.html&amp;key=rZs2MoPnAm">http://vcphhc.gov.in/flex.html?roomdirect.html&amp;key=rZs2MoPnAm</a></p>	<p>Reader – Mr. Harichand</p> <p>Mob:- 9350353661</p>
30	<p>Ms. Pragati Rana, Civil Judge(Junior Division)</p>	<p>On Leave</p>
31	<p>Ms. Sanchita Singh, Civil Judge(Junior Division)</p> <p>Click <a href="http://vcphhc.gov.in/flex.html?roomdirect.html&amp;key=aWGUUrQ28P">http://vcphhc.gov.in/flex.html?roomdirect.html&amp;key=aWGUUrQ28P</a></p>	<p>On Leave</p>
32	<p>Ms. Himani Gill, Civil Judge(Junior Division)</p> <p>Click <a href="http://vcphhc.gov.in/flex.html?roomdirect.html&amp;key=6lVM4fDAJK">http://vcphhc.gov.in/flex.html?roomdirect.html&amp;key=6lVM4fDAJK</a></p>	<p>Reader – Mr. Amit</p> <p>Mob:- 9999098224</p>
33	<p>Shri Amitendra Singh, Civil Judge(Junior Division)</p> <p>Click <a href="http://vcphhc.gov.in/flex.html?roomdirect.html&amp;key=IuUbkuXcmu">http://vcphhc.gov.in/flex.html?roomdirect.html&amp;key=IuUbkuXcmu</a></p>	<p>Reader – Mr. Rajesh</p> <p>Mob:- 9990272359</p>
34	<p>Ms. Sakshi Saini, Civil Judge(Junior Division)</p> <p>Click <a href="http://vcphhc.gov.in/flex.html?roomdirect.html&amp;key=oP3pDsDxLe">http://vcphhc.gov.in/flex.html?roomdirect.html&amp;key=oP3pDsDxLe</a></p>	<p>Reader – Mr. Mamraj</p> <p>Mob:- 9416935135</p>

35	<p>Shri Anil Kumar, Civil Judge(Junior Division)</p> <p>Click <a href="http://vcphhc.gov.in/flex.html?roomdirect.html&amp;key=13Scm6qNhM">http://vcphhc.gov.in/flex.html?roomdirect.html&amp;key=13Scm6qNhM</a></p>	<p>Reader – Ms. Karuna Mob:- 9315084230</p>
36	<p>Shri Sunil Kumar-V, Civil Judge(Junior Division)</p> <p>Click <a href="http://vcphhc.gov.in/flex.html?roomdirect.html&amp;key=O8c8GjCsXY">http://vcphhc.gov.in/flex.html?roomdirect.html&amp;key=O8c8GjCsXY</a></p>	<p>Reader – Deepak Vashist Mob:- 9958350943</p>
37	<p>Shri Azad Singh, Civil Judge(Junior Division)</p> <p>Click <a href="http://vcphhc.gov.in/flex.html?roomdirect.html&amp;key=beylbK4Ytg">http://vcphhc.gov.in/flex.html?roomdirect.html&amp;key=beylbK4Ytg</a></p>	<p>Reader Mr. Pardeep Mob:- 9540670959</p>
38	<p>Ms. Shivani Civil Judge(Junior Division)</p> <p>Click <a href="http://vcphhc.gov.in/flex.html?roomdirect.html&amp;key=ba7mdabla6">http://vcphhc.gov.in/flex.html?roomdirect.html&amp;key=ba7mdabla6</a></p>	<p>Reader – Ms. Seema Mob:- 7838838873</p>

### FAMILY COURT

39	<p>Dr. Virender Parshad, Additional District and Sessions Judge Principal Judge (Family Court)</p> <p>Click <a href="http://vcphhc.gov.in/flex.html?roomdirect.html&amp;key=mACA8GzonN">http://vcphhc.gov.in/flex.html?roomdirect.html&amp;key=mACA8GzonN</a></p>	<p>Reader Mr. Roshan Mob:- 9213220044</p>
40	<p>Ms. Narinder Kaur, Additional District and Sessions Judge Additional Principal Judge (Additional Family Court)</p> <p>Click <a href="http://vcphhc.gov.in/flex.html?roomdirect.html&amp;key=ZfdNti2vjg">http://vcphhc.gov.in/flex.html?roomdirect.html&amp;key=ZfdNti2vjg</a></p>	<p>Reader Mr. Rajesh Mob:- 9958206360</p>

### SECRETARY, DISTRICT LEGAL SERVICES AUTHORITY CIVIL JUDGE (SENIOR DIVISION)/CJM

41	<p>Ms. Lalita Patwardhan, Secretary, District Legal Services Authority, Gurugram,,Click <a href="http://vcphhc.gov.in/flex.html?roomdirect.html&amp;key=dwrXbR7V8T">http://vcphhc.gov.in/flex.html?roomdirect.html&amp;key=dwrXbR7V8T</a></p>	<p>13-04-2021</p>
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### PATAUDI

42	<p>Ms. Tarannum Khan, Additional Civil Judge (Senior Division),<a href="http://vcphhc.gov.in/flex.html?roomdirect.html&amp;key=LnrHUGdBOG">http://vcphhc.gov.in/flex.html?roomdirect.html&amp;key=LnrHUGdBOG</a> -</p>	<p>Reader – Mr. Arvind Mob:- 9992289811</p>
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43	Shri Mohommad Sageer, Civil Judge(Junior Division)Click <a href="http://vcphhc.gov.in/flex.html?roomdirect.html&amp;key=X8VEN9yI1a">http://vcphhc.gov.in/flex.html?roomdirect.html&amp;key=X8VEN9yI1a</a>	Reader – Mr. Manoj Mob:- 8448117992
44	Ms. Garima Yadav, Civil Judge(Junior Division)Click <a href="http://vcphhc.gov.in/flex.html?roomdirect.html&amp;key=XDJ79O6Ca8">http://vcphhc.gov.in/flex.html?roomdirect.html&amp;key=XDJ79O6Ca8</a>	Reader – Mr. Updesh Mob:- 8750369226, 7217705819

### SOHNA

45	Ms.Kavita Yadav, Additional Civil Judge (Senior Division)  Click <a href="http://vcphhc.gov.in/flex.html?roomdirect.html&amp;key=PYr8xf1eKd">http://vcphhc.gov.in/flex.html?roomdirect.html&amp;key=PYr8xf1eKd</a>	Reader – Ms. Satyawanti Mob:- 9582808052
46	Ms. Archana, Civil Judge(Junior Division)  Click <a href="http://vcphhc.gov.in/flex.html?roomdirect.html&amp;key=9SvPhrhAUX">http://vcphhc.gov.in/flex.html?roomdirect.html&amp;key=9SvPhrhAUX</a>	Reader–Mr. Lakhi Chand Mob:- 9810335365
47	Shri Alok Anand, Civil Judge(Junior Division)  Click <a href="http://vcphhc.gov.in/flex.html?roomdirect.html&amp;key=l0H91TbJ0">http://vcphhc.gov.in/flex.html?roomdirect.html&amp;key=l0H91TbJ0</a>	Reader – Kawaljeet Mob:- 8130216516

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